

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF  
REVENUE)

New Delhi, the 10th Sept., 1979.

CORRIGENDUM  
NOTIFICATION  
INCOME - TAX

No. 2993 (F.No. 203/27/79-ITAI) The Department of Revenue here-  
-by amend the notification No. 2773 (F.No. 203/27/79-ITAI dated  
24.4.1979 as under:-

FOR

"The Time Research  
Foundation, Bombay"

READ

"The Time Research Foundation,  
New Delhi."

*Hari Narain*  
( HARI NARAIN )

UNDER SECRETARY, TO THE GOVERNMENT OF INDIA.

Copy forwarded to:-

1. All Commissioner of Income-tax, (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investi-  
-gation/Research & Statistics/Publication and Public  
Relations, New Delhi.
3. Directorate of O. & M. Services (Income-tax), 1st  
Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Indian Council of Social Science & Research, 11  
P.A. Hostel, Indraprastha Estates, New Delhi.
5. Comptroller & Auditor General of India (20 copies).
6. Bulletin Section of D.I. (R.S. & P.), New Delhi ( 5-  
copies).
7. Deputy General Manager and Secretary, Bennett, Cole-  
man & Co., Limited., Dadabhai Nauroji Road, P.O.No.  
213, Bombay-400001, with reference to his letter No.  
Ldgr/dated 22.6.79.

*Hari Narain*  
( HARI NARAIN )

UNDER SECRETARY, TO THE GOVERNMENT OF INDIA.